

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 212
(IB)-1031(ND)2018
IA-5025/2023
IA-128/2024

IN THE MATTER OF:

M/s. Sonu Trading Company

...

Appellant/Petitioner

Versus

M/s. Noslar International Ltd.

...

Respondent

Under Section: 9 of IBC, 2016

Order delivered on 04.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Appellant : Adv. Abhishek Anand, Adv. Palak in IA-128/2024

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is re-notified to 05.04.2024.

Sd/-
(COURT FFICER)